

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

CP No. 03/59/HDB/2024
u/s. 59 of Companies Act, 2013

IN THE MATTER OF:

Mr. Mohan Ram Prasad Devineni

...Petitioner

AND

M/s. Biochemical & Synthetic Products Pvt Ltd & Another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel for the petitioner present physically.

Learned Counsel Mr Krishna Dev, for Respondent present through Video Conference.

Rejoinder filed.

For hearing, matter adjourned to 08.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)